

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2748
ANSWERED ON:11.03.2011
GUJARAT MINERAL DEVELOPMENT CORPORATION LIMITED
Naranbhai Shri Kachhadia;Patil Shri C. R.

Will the Minister of MINES be pleased to state:

- (a) whether the State Government of Gujarat has recommended to the Union Government for prior approval on the application of Gujarat Mineral Development Corporation Limited (GMDCL) for bauxite mining in the State;
- (b) if so, the details thereof; and
- (c) the time by which the prior approval is likely to be given?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) & (b): Yes, Madam. The Government of Gujarat has recommended a proposal vide letter dated 23.9.2009 seeking prior approval of the Central Government for grant of Mining Lease for Bauxite over an area of 539.98 acres in Villages Mota Ratadia, Nana Ratadia and Nagrecha, District Kutch in favour of M/s. Gujarat Mineral Development Corporation for a period of 30 years.

(c): Mineral concession proposals recommended by the State Governments for prior approval of the Central Government are examined in the light of the provisions of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957 and the Rules and guidelines framed thereunder and where necessary, in consultation with the State Governments and other agencies concerned. As such, no time-frame for disposal of the proposals can be indicated.